

Again, I would like to know whether you are aware of the fact that there is allegation and it has appeared in the newspapers also, that this stealing of power by the Andhra Pradesh Chief Minister was done with the connivance of the State Government of Kerala, the Minister of Electricity of Kerala. This was reported in the newspaper and also it was mentioned in the Kerala Assembly. I would like to know whether the hon. Minister is aware of the fact that power allotted to the State of Kerala by the Centre has been tapped by the Andhra Pradesh Government. And also, I would like to know whether these allegations are there, if so, what is his reaction and what action would he like to take?

SHRI VASANT SATHE: Power is allotted from the central stations to the four States in the region by the Regional Board. There is 15 percent reserve for the Centre which also is given to the States in the region. Now, Sir, there is no direct transmission possible from Ramagundam to Kerala. It has to go through the grid of the Andhra Pradesh. Therefore, if there is some tapping in between, as you have stated—I am not aware of this report. But there is a saying in Hindi 'chor-chor mousere bhai' if both have colluded and if there is some power that has been taken away which is due to Kerala, by an agreement with Kerala, we really cannot come in the picture. We have no control over it. But, I hope that Kerala will not allow its power to be taken away by any other State in the region.

PROF. P.J. KURIEN: As a responsible Member, I am making an allegation that power allotted by the Centre to Kerala has been taken away. Will you conduct an enquiry into this matter? Will you order an inquiry?

SHRI VASANT SATHE: I have no control on this. Power distribution is a State subject and I cannot inquire into it. But this information as you have put on the Table now will become a public property and I hope, notice will be taken of that.

[Translation]

Investment in Public Sector Projects in Bihar

*210. SHRI CHANDRA KISHORE PATHAK: Will the Minister of INDUSTRY be pleased to state:

(a) the total investment made so far by Union Government in public sector projects in Bihar; and

(b) the details of these projects, the employment potential created thereby and the number of local people benefited therefrom?

[English]

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The investment in Central Public Sector Enterprises in terms of gross block in the State of Bihar as on 31.3.1988 upto which date only the information is available was Rs. 7614.58 crores.

(b) There are 14 Central Public Enterprises set up with registered offices in the State of Bihar. Number of public sector enterprise employees in Bihar is 4.50 lakhs. Details of local people employed are not available.

[Translation]

SHRI CHANDRA KISHORE PATHAK: Mr. Speaker, Sir, the hon. Minister has stated so far, an amount of Rs. 7614.58 crores has been invested in Bihar. I would like to ask him how much of this amount was invested after the Second Five Year Plan?

[English]

SHRI J. VENGAL RAO: Bihar ranks tenth in terms of population. It occupies the fifth position in terms of area. In terms of investment, it occupies the fourth place. It occupies the fourth place in terms of employment.

[Translation]

SHRI CHANDRA KISHORE PATHAK: Mr. Speaker, Sir, through you, I would like to know the average investment made in Bihar so far?

[English]

SHRI J. VENGAL RAO: It occupies the fourth place in the country.

(Interruptions)

The investment is 9.2 percent.

[Translation]

SHRI RAM BHAGAT PASWAN: The hon. Minister has stated that 14 public sector enterprises have so far been set up in Bihar and 4.5 lakh employees have got employment there. There are only 14 public sector enterprises in a big state like Bihar and only 4.5 lakh employees have been employed there.

I would like to know from the hon. Minister whether keeping in view the fact that there are 1.87 crore uneducated unemployed people in Bihar and the problem of unemployment is growing, will he be kind enough to set up at least 100 public sector enterprises in the State during the Eighth Five Year Plan?

[English]

SHRI J. VENGAL RAO: How can I commit now before the Eighth Plan is finalised?

[Translation]

MR. SPEAKER: You give him in the same manner that he is asking.

[English]

Development of Tourist spots in Jammu and Kashmir

*211. SHRI MOHD. AYUB KHAN (UDHAMPUR): Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government of Jammu and Kashmir has submitted a detailed and comprehensive master plan for the development of tourist spots like Mansar, Surunser, Salal Dam, Derababa Banda, Salal Fort, Jayee Bhaderwah and Kailash Kund in the State;

(b) if so, the details thereof; and

(c) whether Union Government propose to provide financial assistance to State Government for the development of tourism infrastructure at these tourist spots?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Do not arise.

(c) A specific proposal was received from the the State Government for Mansar for providing Wayside facilities for which the Department has sanctioned and an amount of Rs. 4.54 lakhs.

SHRI MOHD. AYUB KHAN: There are so many beautiful spots in Jammu as well as Srinagar. I would like to ask the Government whether they have envisaged any plan to develop those spots.

For instance, there is Salal Dam, there is Jayee in Bhaderwah and the whole of Kashmir Valley. I would like to know whether there is a planned approach to develop those spots so that tourists are attracted to the valley as well as to Jammu.